airports before boarding aircraft is under review.

(b) and (c). Orders/instructions with regard to security measures, including frisking of all outgoing passengers, are issued by the Ministry of Tourism and Civil Aviation/Ministry of Home Affairs to the concerned Agencies at the airports. At present, all outgoing passengers domestic as well as international, are subjected to anti-hijacking/anti-sabotage security checks before boarding aircraft. Only Ambassadors, Heads of Missions, such as Charge 'd' Affairs, Acting High Commissioners, and the hand baggage of Diplomatic Couriers are exempt from such security checks.

Removal of a Suitcase from Farm House of Ex-Prime Minister

7836. DR. BAPU KALDATE: Will the **DEPUTE PRIME** MINISTER AND MINISTER OF FINANCE be pleased to state:

(a) whether it is a fact that during the search at the residence of Mrs. Gandhi a suitcase was removed by her son Rajiv from the farm House;

(b) if so, what efforts were made by Government to recover the same;

(c) whether any of the police officers on duty were involved in this removal; and

(d) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): (a) Just before the search of the farm house of Mrs. Gandhi was authorised by the Income-tax authorities, it had come to notice that some object covered by a cloth was placed in the luggage boot of a car parked in the compound and it was driven away from the farm house. It was learnt that Shri Rajiv Gandhi with a few others was in the car.

(b) The information that something had been placed in the car and the car had left the farm house was conveyed to Delhi Police. The Delhi Police have reported that there was no basis in law for the police to take any action in the matter.

(c) No, Sir.

(d) Does not arise.

सीमा शुल्क अधिकारियों द्वारा बरामद की गयी विदेशी वस्तुओं का सुपर बाजारों के माध्यम से बेचा जाना

7837. श्री ज्ञानेश्वर प्रसाद यादव :
चौधरी बलबीर सिंह :
डा० लक्ष्मीनारायण पांडेय :

क्या उप प्रधान मंत्री तथा वित्त मंत्री मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सीमा शुल्क अधिकारियों द्वारा बरामद की गई विदेशी वस्तुयें इतनी अधिक जमा हो गई है कि अब गोदामों में इन्हें रखने में कठिनाई हो रही है ;

(ख) यदि हां, तो क्या सरकार का विचार इन वस्तुओं को संसद भवन तथा अन्यत्र स्थित सुपर बाजारों के माध्यम से बेचने के लिए प्रबन्ध करने का है; और

(ग) यदि हां, तो कब तक और यदि नहीं, तो इसके क्या कारण हैं ?

वित्त मंत्रालय में राज्य मंत्री (श्री सतीश अग्रवाल) : (क) 31 दिसम्बर, 1978 की स्थिति के अनुसार, सीमाशुल्क विभाग के पास जो पकड़ा गया/जब्तशुदा माल पड़ा है, उसका कुल मूल्य लगभग 58 करोड़ रुपये है और ऐसे माल के सीमा शुल्क गोदामों में भली प्रकार भण्डारण हेतु आवश्यक व्यवस्था की गयी है ।

(ख) और (ग). फिलहाल, विभिन्न वर्गों के माल के निपटान के संबंध में निर्धारित कार्यविधि में ऐसे माल की सुपर बाजारों के माध्यम से बिक्री किये जाने की व्यवस्था नहीं है। फिर भी, इस विषय की सतत समीक्षा की जाती रहती है और इस माल का शीघ्र निपटान करने के लिये आवश्यकता पड़ने पर अतिरिक्त उपाय किये जायेंगे ।

जीवन बीमा निगम के कर्मचारियों के साथ सरकार का करार

7838. श्री उग्रसेन : क्या उप प्रधान मंत्री तथा वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) जीवन बीमा निगम के उन लाखों कर्मचारियों के साथ जिन्होंने हाल में आन्दोलन और सत्याग्रह किया था सरकार द्वारा किए गए करार की शर्तें क्या हैं; और

(ख) क्या सम्पूर्ण ब्यौरे सहित उसकी एक प्रति सभा पटल पर रखी जाएगी ?

वित्त मंत्रालय में राज्य मंत्री (श्री जुल्फिकार उल्लाह) : (क) जीवन बीमा निगम ने हाल में अपने कर्मचारियों और अधिकारियों के साथ कोई करार नहीं किया है ।

(ख) यह सवाल पैदा ही नहीं होता ।

Determination of per capita Income

7839. SHRI R. L. KUREEL: Will the DEPUTY PRIME MINISTER AND MINISTER OF FINANCE be pleased to state:

(a) whether any study has been carried out to determine the per capita income of the following categories of people in the country;

(i) Urban Population: Business Class, Workers, Government employees;

(ii) Rural Population: Landowners, Businessmen, Landless labourers, professional agricultural labourers, Traditional dhobis, barbers, sweepers and other Harijan serving communities;

(b) whether any study has been carried out to ascertain the extent of tax load being shared by each category of people mentioned above and if so, the details thereof; and

(c) what is the total contribution of poor sections of the society towards the National Income and how much of the same is being spent directly on them?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): (a) No, Sir. Only the per capita income for the country as a whole, as well as for each state are compiled officially.

(b) No, Sir.

(c) The requisite data are not compiled officially.

सेंट्रल पल्प मिल्स, सोनगढ़, गुजरात की ओर उत्पादन-शुल्क सीमाशुल्क और आय-कर की बकाया राशि

7840. श्री छोटूभाई गामित : क्या उप प्रधान मंत्री तथा वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) सेंट्रल पल्प मिल्स लि०, सोनगढ़, सूरत (गुजरात) ने गत पांच वर्षों के दौरान उत्पादन-शुल्क, सीमाशुल्क के माध्यम से कितनी राशि अदा की और क्या उसकी ओर आयकर सहित कुछ राशि बकाया है; और